

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No. III-39/2016 -22463..... / Date :18.10.2023.....

To

**Shri Jnanaranjan Muduli,
S/o- Shri Pravakar Muduli,
At- L.B.- 178, Badagada Brit Colony,
Bhubaneswar, Odisha
PIN- 751018.**

He is appointed temporarily to officiate as “Assistant Section Officer” in the Court’s Establishment in the Scale of Pay of Rs.35,400-1,12,400/- in Level-9 of the Pay Matrix with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He should join his new assignment **on 01.11.2023 at 10.00 A.M.** failing which the appointment shall be treated as cancelled.

The said appointment shall be on probation for a period of 2 (Two) years from the date of appointment, provided that the appointing authority may, if it thinks fit in any case or class of cases, extend the period of probation.

The following documents are required to be furnished by the candidate at the time of joining ;

1. “Attestation Form” in duplicate duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two Gazetted Officers.
4. Declaration to the effect that he has not been dismissed from any Govt. service.
5. Declaration to the effect that he has not more than one spouse living in case he is married.
6. Certificates in support of his date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested by a Gazetted Officer.
7. Undertaking to the effect that he agrees and is prepared to duly discharge the duties assigned to him by the Court in course of his posting.

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

**By Order of the Acting Chief Justice
Sd/- S. K. Mishra
Registrar (Judicial)**

Memo No. : 22464 (5) / **Date :** 18.10.2023

Copy forwarded to the Person Concerned/ Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) / Asst.-in-Charge of Service Book for information and necessary action.


Special Officer (Special Cell) I/c

Memo No. : 22465 / **Date :** 18.10.2023

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


Special Officer (Special Cell) I/c

N.B.: The candidates may download the “**Attestation Form**” and format of the “**Medical Certificate of Fitness**” available in the Court’s Website under the headings “**Forms**”.